## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433( e) / 433(f)	The Pride Enter- prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	АЗИІЈ IT ATUR 9663309317	Pehilioner	92
	Annethe Vaeshini M. JSM Law Paulney 98860 73642	c Respondent	m. cother the

Counsel petitioner is present. Counsel for Respondent is also present. She received copy of the petition.

For filing objections, list it on 21.09.2017.

MEMBER (J)

MEMBER (T)